

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 25/Chd/HP/2017.

In the matter of :

Mr. Nalin Tayal

....Applicant.

Versus

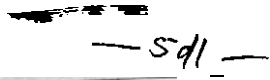
M/s. Dolphin Terra Firma Pvt. Ltd. and Ors.

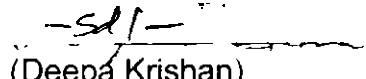
....Respondents.


Present: Mr. Jatin Singal, Practising Company Secretary for Applicant.
None for respondents.

After arguing for some time, the Authorised Representative for the
petitioner seeks and permitted to withdraw the instant petition.

Ordered accordingly.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)


May 11, 2017
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